

>

Title: Introduction of Clinical Establishments (Registration and Regulation Bill, 2007).

MR. SPEAKER: Please wait. You are all aware of the procedure.

THE MINISTER OF HEALTH AND FAMILY WELFARE (DR. ANBUMANI RAMADOSS): I beg to move for leave to introduce a Bill to provide for the registration and regulation of clinical establishments in the country and for matters connected therewith or incidental thereto.

MR. SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for the registration and regulation of clinical establishments in the country and for matters connected therewith or incidental thereto. "

The motion was adopted.

DR. ANBUMANI RAMADOSS: I introduce the Bill.

*Published in the Gazette of India Extraordinary, Part-II, Section 2 dated 30.8.2007

...(Interruptions)

MR. SPEAKER: Hon. Members, you can speak one by one.

प्रो. विजय कुमार मल्होत्रा (दक्षिण दिल्ली) : हमने सेनेन सेन के बारे में जो प्रिविलेज का नोटिस दिया था, उसका क्या हुआ? ...(व्यवधान)

MR. SPEAKER: I have got the reply today. I will have to go through it and take a decision. I will take a decision soon. I have got it but I have not been able to go through it.

...(Interruptions)

श्री देवेन्द्र प्रसाद यादव (झंझारपुर) : महोदय, हम लोग भागलपुर ...(व्यवधान)। यह बहुत महत्व का मामला है। यह बहुत ही संवेदनशील मामला है। ...(व्यवधान)

SHRI ANANTH KUMAR (BANGALORE SOUTH): Sir, this is a State matter....(Interruptions)

श्री देवेन्द्र प्रसाद यादव : महोदय, भागलपुर की घटना बहुत ही संवेदनशील घटना है। ...(व्यवधान) वहां मानवाधिकार का हनन हुआ है। ...(व्यवधान)

श्री राम कृपाल यादव (पटना) : महोदय, वहां घृणित कार्य हुआ है। ...[\(व्यवधान\)](#)

अध्यक्ष महोदय : हम किस-किस की बात सुनेंगे? मेहरबानी करके आप ही बताइए।

â€¦[\(व्यवधान\)](#)

श्री देवेन्द्र प्रसाद यादव : महोदय, हम कल से आग्रह कर रहे हैं। ...[\(व्यवधान\)](#)

MR. SPEAKER: What is the subject? What are you doing? Please do not do this. Let me hear what is happening.

...[\(Interruptions\)](#)

MR. SPEAKER: I cannot hear anything. I do not know what you are trying to raise. Shri Denvendra Pradesh Yadav, you please come here.

...[\(Interruptions\)](#)

अध्यक्ष महोदय : आप आ जाइए और यहां बैठिए।

श्री राम कृपाल यादव : महोदय, वहां कूरता हुयी है। वहां घृणित कार्य हुआ है। ...[\(व्यवधान\)](#) [\[R15\]](#)

अध्यक्ष महोदय : आप बैठ जाइए।

â€¦[\(व्यवधान\)](#)

अध्यक्ष महोदय : आप एक-एक करके बोलिए, एडमिसेबल है या नहीं, यह हम तय करेंगे।

â€¦[\(व्यवधान\)](#)

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF INFORMATION AND BROADCASTING (SHRI PRIYA RANJAN DASMUNSI): On behalf of the Government, I would make this request. Let the hon. Speaker decide the issues. Each one can speak then....[\(Interruptions\)](#) Why do you keep on doing this? Let the hon. Speaker decide about it.

श्री विजय कृष्ण (बाढ़) : अध्यक्ष महोदय, बिहार में सरकार नाम की चीज नहीं रह गई है।...[\(व्यवधान\)](#) मोटरसाइकिल में घसीटकर अल्पसंख्यक समुदाय के व्यक्ति की हत्या की कोशिश की गई।...[\(व्यवधान\)](#)

MR. SPEAKER: The House stands adjourned to meet at 12.30 p.m.

12.10 hrs.

The Lok Sabha then adjourned till thirty minutes

past Twelve of the Clock.[\[R16\]](#)

12.30 hrs.

The Lok Sabha re-assembled at thirty minutes past Twelve of the Clock.

(Mr. Speaker in the Chair)

12.31 hrs.